

grant already announced in favour of Shrimati Lalita Devi, widow of the Late Prime Minister, Lal Bahadur Shastri and her minor children;

(b) if so, whether it will be ensured that these grants will be commensurate with the prevailing high cost of living; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). A life pension of Rs. 15,000 per annum has been sanctioned for Shrimati Lal Bahadur Shastri. No educational grant as such has been given for her minor children.

Further, she is to be allotted a suitable residence for which rent charged would not exceed 10 per cent of the pension, and she and her family will have medical treatment facilities under the Central Government Health Scheme as for pensioner. These pension etc. have been fixed after taking into consideration all the relevant factors.

Nylon Yarn Plant at Baroda

***423. Shri Rameshwar Tantia;
Shri Himatsingka:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that Government propose to set up a Nylon Yarn Plant at Baroda;

(b) if so, whether this plant will be in the public or private sector;

(c) whether it is being set up with foreign collaboration; and

(d) what will be the total expenditure involved?

The Minister of Petroleum and Chemicals (Shri O. V. Alagesan): (a) and (b) Government do not propose to set up any plant for the manufacture of Nylon yarn at Baroda, either in the public or in the private sector. A pri-

vate party has however been given an industrial licence on the 16th February, 1960 for setting up a plant for the manufacture of Nylon yarn with a capacity of 1.80 million Kgs. per annum and coprolactam with a capacity of 5.00 million Kgs. per annum, at Bulsar, Surat District.

(c) Yes, Sir.

(d) About Rs. 6 crores with a foreign exchange component of Rs. 3.17 crores.

Gandhi Murder Case

***424. Shri Madhu Limaye;
Shri S. C. Samanta;
Shri Subodh Hansda;
Shri P. C. Borooah;
Shri M. L. Dwivedi;
Shri Bhagwat Jha Azad;
Shri Prakash Vir Shastri;
Shri Jagdev Singh Siddhanti;
Shri Hukam Chand
Kachhavalaya;
Shri Shree Narayan Das;
Shri Karni Singhji;
Shri Vishwa Nath Pandey;
Shri Hem Barua;
Shri Ramachandra Ulaka;
Shri Dhuleshwar Meena;
Dr. L. M. Singhvi;
Shri M. L. Jadhav;
Shri Jedhe;
Shri D. C. Sharma:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Pathak Commission has submitted its report regarding the prior intimation to Government about the plot to assassinate Mahatma Gandhi;

(b) if so, its main findings and Government's reaction thereto; and

(c) whether some of those implicated in this plot have now been released?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No, Sir.

(b) Does not arise.